

(b) if so, the details thereof ; and

(c) the estimated expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Purulia Pump Storage Hydroelectric Project (4x225 MW) is under construction in Purulia District of West Bengal by West Bengal State Electricity Board.

(b) The Purulia Pump Storage was cleared by Central Electricity Authority, on 15.3.1993. The environment and forest clearance for the project have also been received in October 1993 and the project was cleared by Planning Commission on 9.2.1994. The loan agreement has been signed by with OECF for 20520 Million Yen on 28.2.1995. 92% of land has been acquired. The infrastructure works at site are in progress since January 1996. The joint venture 'Purulia EPDC' Japan and Water and Power Consultancy Services, India have been appointed as the consultant for the project. Evaluations of pre-qualifying documents for main works and hydro-mechanical jobs are in progress. Pre-qualifying documents for electro-mechanical jobs has been issued.

(c) The latest estimated cost based on 1994 estimates is Rs. 3188.90 crores including Rs. 227.90 crores for interest during construction.

Implementation of Labour Law

4985. SHRI M. RAMANATHAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government are aware that some of the Delhi based Japanese Companies including Sumitomo Corporation and the Mutsui Corporation are not paying minimum wages to Indian Security guards and office boys/messengers employed by them;

(b) if so, the action taken against these companies to enforce the labour laws;

(c) whether the Japanese officers observe racial practice and discrimination against their Indian employees and pass derogatory and humilitary remarks against their Indian Employees only; and

(d) if so, the remedial action contemplated by the Government to safeguard the service interests and honour of the Indian workers in these companies?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) Information is being collected from Labour Department, Government of National Capital Territory of Delhi and will be laid on the Table of the House.

[Translation]

Punishment To D.D.A. Officials

4986. SHRI VISHVESHWAR BHAGAT : Will the PRIME MINISTER be pleased to state :

(a) whether unauthorised constructions have been undertaken on DDA land with the connivance of many DDA officers and employees;

(b) if so, the action taken by the Government in this connection; and

(c) the number of officers awarded punishment and the names thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Delhi Development Authority has reported that in some cases connivance on the part of DDA officials have come to its notice.

(b) and (c) According to Delhi Development Authority, on the basis of complaints received about unauthorised constructions and encroachments, investigations were carried out and action was taken against the defaulters. During the last four years Delhi Development Authority has taken following action against the defaulting officials :

1. Penalty of withholding of promotion for two years imposed :

Shri Raj Kumar, Patwari

2. Penalty of censure imposed :

(a) Shri Narain Swaroop, Naib Tehsildar

(b) Shri Gainda Lal, Kanoongo

(c) Shri Kulbir Singh, Patwari

(d) Shri Suresh Kumar, Patwari

3. Penalty of recovery of Rs. 2, 000/- imposed :

(a) Shri J.C. Sehgal, Naib Tehsildar

(b) Shri B.S. Jain, Patwari

4. Proceedings for major penalty initiated :

(a) Shri Satyabir Singh, Jt. Director

(b) Shri Aftab Iqbal, Dy. Director

(c) Shri S.S. Chopra Dy. Director

(d) Shri L.C. Rathi, Asstt. Director

(e) Shri R.D. Gupta, Asstt. Engineer

(f) Shri K.D. Gupta, Tehsildar

(g) Shri Om Prakash, Tehsildar

(h) Shri Satish Kumar, Tehsildar

(i) Shri Soran Singh, Tehsildar

(j) Shri Dinesh Kumar, Naib Tehsildar

(k) Shri J.C. Sehgal, Naib Tehsildar

(l) Shri Harshvardhan, Patwari

5. Proceedings for minor penalty initiated :

Shri P.K. Jain, Jr. Engineer